

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/94/3657/A

From :- Shri Kaushik Kumar Sharma,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court,
Dhubri.

Dated Guwahati the th 12 October, 2020.

Sub: **Civil Vacation with Station leave permission.**

Ref:- Your letter No.FC.XII-1/2019/621, Dated 07.10.2020

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail Civil Vacation w.e.f. 22.10.2020 to 04.11.2020 along with station leave permission from the evening of 21.10.2020 till the morning of 05.11.2020, as prayed for. You have also been allowed to take your official vehicle to Guwahati at your own cost.

The Counsellor, Family Court, Dhubri, will remain in charge of your Court and Office in your absence.

Yours faithfully

sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-83/94/3658- /A, dated 12.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdgn